## GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3433 ANSWERED ON:11.12.2001 INCLUSION OF BODO KACHARIS IN STS LIST SANSUMA KHUNGGUR BWISWMUTHIARY

## Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a)whether the Union Government have taken certain effective initiatives to include the indigenous `Bodo-Kacharis` living in Karbi-Anglong and North Cochar Hills Autonomous Districts in Assam in the STs (Hills) List;

(b)if so, whether the Government propose to bring in a constitution (Amendment) Bill in this regard;

(c)if not, the reasons thereof and the action taken so far in this regard;

(d)if not, the reasons therefore;

(e)whether the Union Government are thinking of redressing this unjust and discriminatory disparity at an early date; and

(f)if so, the details thereof?

## Answer

## MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) to (f) Borokachari community has been notified as Scheduled Tribes in relation to plain areas of Assam. The Govt. of Assam has recommended that the community may also be notified as Scheduled Tribes in relation to autonomous districts. This proposal has been examined as per approved modalities prescribed for examination of such claims. The inclusion can be effected tbrough an Act of Parliament and no amendment in the Constitution is needed.